

Films on Dam Projects

788. **Shri Daljit Singh:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether some films have been produced regarding Dam Projects which are under progress in India; and

(b) if so, the details thereof?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). A list of films already produced about the Irrigation and Power Projects and those under production at present is placed on the Table of the House. [See Appendix II, annexure No. 125.]

Import of Films from England

789. **Shri Daljit Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total number of films imported into India from England during last three years; and

(b) the total number of films exported to England during the same period?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) and (b). Import and export of cinematographic films either exposed or raw, are not expressed in numbers, but in footage. A statement showing imports of cinematographic films (exposed) from and exports to the United Kingdom in footage during last three years is laid on the Table of the House [See Appendix II, annexure No. 128.] Export statistics of these films are shown separately from January, 1957 when the new trade classification came into force. Thus figures of exports of films prior to that date are not available.

12 hrs.

PAPERS LAID ON THE TABLE**WORKING JOURNALISTS (FIXATION OF RATES OF WAGES) RULES.**

The Minister of Labour and Employment and Planning (Shri Nanda): I beg to lay on the Table a copy of the 572 Working Journalists (Fixation of Rates of Wages) Rules, 1958, published in Notification No. G.S.R. 572, dated the 4th July, 1958. [Placed in Library. See No. LT-844/58.]

SECOND ANNUAL REPORT OF ASHOKA HOTELS LIMITED

The Minister of Works, Housing and Supply (Shri K. C. Reddy): I beg to lay on the Table, under sub-section (1) of section 639 of the Companies Act, 1956, a copy of the Second Annual Report of the Ashoka Hotels Limited for the year ended 30th September, 1957 alongwith the Audited Accounts. [Placed in Library, See No. LT-845/58.]

REPORT OF TARIFF COMMISSION

The Minister of Industry (Shri Manubhai Shah): I beg to lay on the Table, under sub-section (2) of Section 16 of the Tariff Commission Act, 1951, a copy of each of the following papers:—

(1) Report (1958) of the Tariff Commission on the grant of protection and/or assistance to the Para-Aminosalicylic Acid Industry.

(2) Government Resolution No. 2(2)-T.R./58 dated the 20th August, 1958. [Placed in Library, See No. LT-846/58.]

12-03 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House for the week commencing 25th August, 1958 will consist of:

(1) Consideration of any item of business carried over from today's Order Paper.